

and Puri very late;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken to maintain punctuality of these trains?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Free complimentary card passes

7418. SHRIG. DEVARAYA NAIK: Will the Minister of RAILWAY be pleased to state:

(a) the criteria adopted for grant of free complimentary card passes; and

(b) the number of such passes issued during last one year category-wise along with zone-wise break-up?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Complimentary Card Passes are granted by the Ministry of Railways to eminent persons, organisations devoted to social, cultural, scientific, literacy, sports and educational activities of 'All India' character etc. These Passes are issued based on the guidelines and on the justification/merits of each case.

(b) A total of 51 Complimentary Card Passes have been issued during the year 1988-89. Since these Card Passes are issued by the Ministry of Railways based on justification/merits of each case and are generally valid over All Indian Railways, the issue of categorywise/Zone-wise lists to cover the Passes granted, does not arise.

Book Entitled "Damming the Narmada"

7419. SHRI H.A. DORA: Will the Minister of FINANCE be pleased to state:

(a) whether the Customs Department had withheld copies of the book entitled 'Damming the Narmada';

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) to (c). A consignment of six parcels containing the book entitled 'DAMMING THE NARMADA' written by Claude Alvares and Ramesh Billorey Jointly published by Third World Network and Asia-Pacific Peoples' Environment Network Malaysia, imported by M/s. Natraj publishers of Dehradun, was detained by the Customs Authorities at the Foreign Post Office, New Delhi, as the Customs authorities felt that the import of the book would attract the provisions of Sub-Sections (t) & (v) of Section 11 of the Customs Act, 1962. It was proposed for consideration that a notification be issued banning the import of the book. After careful consideration of the proposal, the Government decide that no restriction need be placed on the import of the book and the books were accordingly released.

[Translation]

Railway Projects in Bihar

7421. SHRI KUNWAR RAM: Will the Minister of RAILWAYS be pleased to state:

(a) the number of ongoing projects of construction/expansion in Bihar during the year ending 31st March, 1989;

(b) the names of these projects and the